

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 62/2020

In the matter of:

Society for Alternative fuel
& Environment

...Applicant

Versus

Union of India & Ors.

...Respondents

NDOH:- 24.07.2020

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Filed by


(Ajeeta Dayal Agrawal)

Sr. Environmental Engineer

Date: 17.07.2020

Place: Delhi

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
16.03.2020.**

1. That this Hon'ble Tribunal took up the above referred matter on 16.03.2020 and was pleased to pass the following orders:

“... To consider the above, it will be appropriate to require a factual and action taken report in the matter from Commissioner, Transport Department, Delhi and DPCC jointly. Applicant may furnish set of papers to the Commissioner, Transport Department, Delhi and DPCC and file affidavit of service within one week from today....”

2. That, the applicant has still not furnished set of papers to DPCC.
3. That in compliance to the above mentioned orders, a joint team of officials from Transport Department and DPCC officials inspected the six vehicle scrapping units on 03.06.2020 mentioned in the order of Hon'ble NGT dated 16.03.2020 which were reported to be operating unauthorizedly.

4. That four units, out of six units, mentioned in the order of Hon'ble NGT dated 16.03.2020 were found to be in operation and the activity of dismantling of vehicles was going on. Two units were found non-operational and the premises were vacant. Copy of the joint inspection report dated 03.06.2020 is attached as **Annexure I**. Closure directions were issued to the above mentioned 4 units, which were found operating during the joint inspection. Directions under section 31 (A) of the Air (Pollution & Control of Pollution) Act, 1981 and under section 5 of EPA, 1986 were issued to the Deputy Commissioner (Najafgarh Zone), SDMC and concerned District Magistrate & Dy. Commissioner of Police for ensuring effective closure of the 4 units for operating in non-conforming/ residential area
5. That to ensure that no such illegal unit apart from the six units mentioned in the order dated 16.03.2020, is operating, a comprehensive survey of Nangli Sakrawati area was undertaken by DPCC on 07/07/2020, during which 11 more such illegal vehicle scrapping/ dismantling units were identified. Closure directions were issued on 10/07/2020 to all these 11 illegal units identified during the above mentioned survey.
6. That a team of officials from DPCC, SDMC, Revenue, Police, DJB and BSES carried out the drive on 10/07/2020 to carry out effective closure of all the 15 (4 + 11) identified units of illegal vehicle dismantling/ scrapping. However, during the drive on 19/07/2020, 3 more such illegal vehicle dismantling units were identified over and above the 15 units which were detected earlier.
7. That, all the 18 units identified in Nangli Sakrawati area were effectively closed by the team of officials from DPCC, SDMC, Revenue, Police, DJB and BSES during the drive on 10/07/2020. Power supply and water supply of the units were also disconnected by BSES and DJB respectively. The list of 18 units which were effectively closed is enclosed as **Annexure II**.
8. That Show Cause Notices for levying of Environmental Compensation in all the 18 illegal vehicle dismantling/ scrapping units have been issued. On

conclusion of the proceedings, EC will be levied. In addition, it has been decided to launch prosecution proceedings u/s 37 of Air (Prevention & Control of Pollution) Act, 1981 and u/s 44 of Water (Prevention & Control of Pollution) Act, 1974 against all these 18 illegal vehicle dismantling units. The complaints will be filed in the competent court.

The present status report may kindly be taken on record.



(Ajeeta Dayal Agrawal)

Sr. Environmental Engineer

Date: 17.07.2020

Place: Delhi

SUB:- Inspection report in OA No. 62/2020 “ Society for Alternative Fuel & Environment (SAFE) Vs. Union of India & Ors.”

Hon'ble NGT in OA No 62/2020 titled as Society for Alternative Fuel and Environment (SAFE) Vs Union of India & Ors, gave the following directions on **16.03.2020**.

“To consider the above , it will be appropriate to require a factual and action taken report in the matter from Commissioner , Transport Department , Delhi and DPCC jointly . The report may be furnished within one month by e mail judicial-ngt-@gov.in .”

In pursuant to above directions of Hon'ble NGT, a joint team was formed comprising the following officials:-

1. Sh. Anil Kumar – MLO (Jhuljhuli), Transport Department, GNCTD
2. Sh. Ashok Kaushik – Inspector, Enforcement, Transport Department, GNCTD
3. Sh. Sunil Kumar – Executive Engineer (DPCC)
4. Sh. Kapil Sharma – Trainee Engineer (DPCC)

The committee visited the vehicle scrapping units operating unauthorizedly at the following locations on **03.06.2020**, as per the directions of Hon'ble NGT:-

1. Block D, Guru Nagar, Nangli Sakrawati, Delhi-110043, India
2. Block D, Guru Nagar, Nangli Sakrawati, Delhi-110043, India
3. Block D, Guru Nagar, Laxmi Vihar, Nangli Sakrawati, Delhi-110043, India
4. Block B, Guru Nagar, Laxmi Vihar, Nangli Sakrawati, Delhi-110043, India
5. Kakrola Road, Sangam Vihar, Dharampura, Najafgarh, Delhi-110043, India
6. Kakrola Road, Sangam Vihar, Dharampura, Najafgarh, Delhi-110043, India

During the inspection it was observed that at above locations at serial no. 1-4 located at Nangli Sakrawati were in operation, as the dismantling of vehicles was going on. Further, these units are operating from agricultural land in violation of the provisions of **MPD 2021**.

However, at location 5-6, near Najafgarh were found closed, vacated and no activity was seen in operation.


Sh. Sunil Kumar


Sh. Anil Kumar


Sh. Ashok Kumar


Sh. Kapil Sharma

Annexure II

List of 18 illegal vehicle dismantling units effectively closed in Nagli Sakrawati Area.

SNO.	Units Name
1	Sh. Sheetla Prasad (Rakesh Kumar) near Coca Cola Factory Godown, Nangli Sakrawati, Delhi-110043.
2	Sh. Islam (Pradeep), near Coca Cola Factory Godown, Nangli Sakrawati, Delhi-110043.
3	Sh. Maya Ram (Abhishek), near Coca Cola Factory Godown, Nangli Sakrawati, Delhi-110043.
4	Sh. Setthy (Ram chander), near Coca Cola Factory Godown, Nangli Sakrawati, Delhi-110043.
5	Sh. Bunny (Ram chander), Behind Wine Shop, Maksudabad, Nangli Sakrawati, Delhi-110043.
6	Sh. Raju Sardar (Ram chander), Behind DTC Depot, Dichao Kalan, Nangli Sakrawati, Delhi-110043.
7	Sh. Pappu (Ram chander), Behind DTC Depot, Dichao Kalan, Nangli Sakrawati, Delhi-110043.
8	Sh. Maqsood (Ram chander), Behind DTC Depot, Dichao Kalan, Nangli Sakrawati, Delhi-110043.
9	Sh. Kanwaljeet (Ram chander), Behind DTC Depot, Dichao Kalan, Nangli Sakrawati, Delhi-110043.
10	Sh. Rijwan (Ram chander), Behind DTC Depot, Dichao Kalan, Nangli Sakrawati, Delhi-110043.
11	Sh. Ramayan (Ram chander), Behind DTC Depot, Dichao Kalan, Nangli Sakrawati, Delhi-110043.

12	Sh. Ashu Juneja (Rajpal) B-Block, Laxmi Vihar, Behind DTC Depot, Dhichaon Kalan, Nangli Sakrawati, Delhi-43.
13	Sh. Maya Ram (Devender), Behind DTC Depot, Dhichaon Kalan, Nangli Sakrawati, Delhi-43.
14	Sh. Maya Ram (Rahul) Behind DTC Depot, Dhichaon Kalan, Nangli Sakrawati, Delhi-43.
15	Sh. Maya Ram (Jagdish), Behind DTC Depot, Dhichaon Kalan, Nangli Sakrawati, Delhi-43.
16	Sh. Maya Ram (Pradeep Kumar), Behind DTC Depot, Dhichaon Kalan, Nangli Sakrawati, Delhi-43.
17	Sh. Gaurav (Yogesh), D-Block, Guru Nagar, Behind DTC Depot, Dhichaon Kalan, Nangli Sakrawati, Delhi-43.
18	Sh. Rahul (Yogesh) , D-Block, Guru Nagar, Behind DTC Depot, Dhichaon Kalan, Nangli Sakrawati, Delhi-43.